

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Tiju Thomas & Anr Vs M/S Imperia Structures Ltd

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 18, 2024

Hon'ble Judges: Binoy Kumar, Presiding Member

Bench: Single Bench

Advocate: Kuraikose Varghese, Isha Ghai, Ishita Singh, Nitin Sharma

Final Decision: Disposed Of

Judgement